

(c) how many of the applications were rejected and on what grounds?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Only 6 from Irwin Hospital.

(b) 4; none under consideration.

(c) 2, which were not covered by rules.

PAYMENT OF PENSIONS TO GOVERNMENT SERVANTS

*408. SHRI ANSARUDDIN AHMAD: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that under the present system of grant of pension to Government servants the pension calculated is reduced by a third and this is paid in a lump sum to the pensioner in the form of gratuity;

(b) whether the pensioner continues to draw the reduced pension even after the amount paid as gratuity has been recovered by Government in about ten years' time; and

(c) whether Government propose to restore the full pension after the amount paid as gratuity has been recovered by Government, as has been demanded by the pensioners all over India?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) No, Sir.

(b) and (c) The questions do not arise.

GAZETTED OFFICERS IN THE SECURITY PRESSES

*409. SHRI B. K. GAIKWAD: Will the Minister of FINANCE be pleased to state:

(a) the number of Gazetted Officers working in the Security Presses under the Ministry of Finance; and

(b) the number of those amongst them who belong to Scheduled Castes?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) Eleven.

(b) One.

†GRANTS TO CIVIL FACTORIES FOR EXPANSION

*329. SHRI M. RUTHNASWAMY: Will the Minister of SUPPLY be pleased to state:

(a) whether any grants or subsidies are given to the civil factories which are given orders by the Defence Department to meet defence requirements so that they can expand their range and extent of production and do not reduce their supply to meet civil requirements;

(b) Whether it is a fact that the supply of steel products for civil needs has been considerably reduced since the start of emergency;

(c) whether shortage in supply has occurred in regard to other commodities; and

(d) what Government propose to do to broaden the industrial base on the civil side during the time of the emergency?

THE MINISTER OF SUPPLY (SHRI JAI SUKH LAL HATHI): (a) to (d) A statement is laid on the Table of the Sabha.

STATEMENT

No grant or subsidy as envisaged by the Member has been given to any Civil factory engaged on defence production.

Supplies of certain categories of steel such as G.C. sheets and of certain other commodities like asbestos sheets and woollen goods for civil

†Transferred from the 29th August, 1963.